

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH**

...

OA NO.290/00173/2015

THIS, THE 09TH DAY OF JANUARY, 2018.

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**CORAM: HON'BLE MR. R.RAMANUJAM, MEMBER (A)
HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)**

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- 1. RAM SWAROOP BISHNOI S/O SHRI BHAJAN LAL BISHNOI, AGED ABOUT 48 YEARS, B/C-BISHNOI, R/O VILL+ POST-70GB, WARD NO.7, RAM SINGHPUR, ANUPGARH, DISTRICT SRIGANGANAGAR. (OFFICE ADDRESS:- WORKING AS GDS BPM UNDER RESPONDENT NO.6).**
- 2. KARAN SINGH S/O SHRI DAYA RAM, AGED ABOUT 48 YEARS, B/C-RAJPUT, R/O-VILL+POST-70GB, WARD NO.7, RAM SINGHPUR, ANUPGARH, DISTRICT -SRIGANGANAGAR (OFFICE ADDRESS:- WORKING AS GDS BPM UNDER RESPONDENT NO.6).**
- 3. SABIR MOHAMMAD, S/O SHRI ABDUL MAZID, AGED ABOUT 55 YEARS, B/C MULSIM, R/O VILL+ POST-72 GB, RAM SINGHPUR, ANUPGARH, DISTRICT-SRIGANGAAGAR. (OFFICE ADDRESS :- WORKING AS GDS BPM UNDER RESPONDENT NO.6).**
- 4. DHARAM CHAND S/O SHRI JODHA RAM, AGED ABOUT 49 YEARS, R/O VILL+POST-48 GB, RAMSINGHPUR, ANUPGARH, DISTRICT-SRIGANGANAGAR. (OFFICE ADDRESS :- WORKING AS GDS BPM UNDER RESPONDENT NO.6).**
- 5. AMOLAK SINGH S/O SHRI PERMINDRA SINGH, AGED ABOUT 48 YEARS, B/C-SC R/O VILL+ POST - 17 GB, SRIVIJAYNAGAR, DISTRICT SRIGANGANAGAR. (OFFICE ADDRESS:- WORKING AS GDS BPM UNDER RESPONDENT NO.6).**
- 6. CHUNNI LAL S/O SHRI BALU RAM, AGED ABOUT 43 YEARS, R/O VILL+ POST-SRIVIJAYNAGAR, DISTRICT-SRIGANGANAGAR. (OFFICE ADDRESS:- WORKING AS GDS MC UNDER RESPONDENT NO.6).**

...APPLICANTS

BY ADVOCATE : MR. S.P.SINGH

VERSUS

1. UNION OF INDIA THROUGH THE SECRETARY, GOVERNMENT OF INDIA, MINISTRY OF COMMUNICATION, DEPARTMENT OF POST, DAK BHAWAN, NEW DELHI.
 2. THE SECRETARY, MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION, DEPT. OF PENSION & PENSIONER'S WELFARE, LOK NAYAK BHAWAN, NEW DELHI- 110003. (SINCE DELETED).
 3. THE CHIEF POST MASTER GENERAL, RAJASTHAN CIRCLE, JAIPUR-302007.
 4. POST MASTER GENERAL, WESTERN REGION, JODHPUR.
 5. THE DIRECTOR ACCOUNTS (POSTAL), D-1, JHALANA DUNGARI, JAIPUR-302004.
 6. SUPERINTENDENT OF POST OFFICES, SRIGANGANAGAR DIVISION SRIGANGANAGAR.
-RESPONDENTS

BY ADVOCATE: MR. K.S.YADAV

ORDER (ORAL)

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PER HON'BLE MR. R. RAMANUJAM, MEMBER (A):-

HEARD.

2. COUNSEL ON BOTH SIDES SUBMIT THAT THE MATTER INVOLVED IN THIS OA IS SIMILAR TO THE ONE DECIDED IN OAS NO.133, 134, 135 OF 2015 BY ORDER DATED 09.11.2017 OF THIS TRIBUNAL AND SEEK THE DISPOSAL OF THE INSTANT OA ACCORDINGLY.

3. TO A SPECIFIC QUERY WHETHER THE ORDER OF THE PRINCIPAL BENCH DATED 17.11.2016 PASSED IN OA NO.749/2015 (VINOD KUMAR SAXENA & ORS VS. UNION OF INDIA & ORS) WITH 2 CONNECTED OAS HAD BEEN COMPLIED WITH, IT IS SUBMITTED BY THE COUNSEL FOR THE RESPONDENTS THAT THE MATTER HAD BEEN TAKEN UP BEFORE THE HON'BLE DELHI HIGH COURT IN A WRIT PETITION WHICH IS PENDING.

4. IN VIEW OF THE ABOVE SUBMISSION, SINCE THE MATTER DOES NOT SEEM TO HAVE ATTAINED FINALITY, WE ARE OF THE VIEW THAT THE ENDS OF JUSTICE WOULD BE MET IF THE APPLICANTS ARE PERMITTED TO MAKE A REPRESENTATION SPECIFICALLY CITING THE ORDER OF THE PRINCIPAL BENCH PASSED IN OA NO.749/2015 DATED 17.11.2016 AND THE ORDER OF THIS TRIBUNAL IN OAS NO.133, 134 AND 135 OF 2015 DATED 09.11.2017 AND SEEKING IDENTICAL BENEFITS WITHIN A PERIOD OF 3 WEEKS FROM THE DATE OF RECEIPT OF A COPY OF THIS ORDER. ON RECEIPT OF SUCH REPRESENTATION, THE RESPONDENTS SHALL CONSIDER THE SAME IN ACCORDANCE WITH LAW AND PASS A SPEAKING ORDER WITHIN THREE MONTHS THEREAFTER.

5. OA IS DISPOSED OF ACCORDINGLY.

6. AT THIS STAGE, LEARNED COUNSEL FOR THE APPLICANTS, SHRI S.P. SINGH AND LEARNED COUNSEL FOR THE RESPONDENTS SHRI K.S. YADAV WOULD ALSO SUBMIT THAT SIMILAR OAS NO.136/2015, 137/2015, 138/2015, 139/2015, 284/2015, 364/2015, 206/2016, 208/2016 AND 211/2016 HAVE BEEN LISTED FOR VARIOUS DATES AND THEY ARE THE COUNSEL IN ALL THESE CASES. LEARNED COUNSEL FOR THE APPLICANTS SUBMITS THAT THE APPLICANTS THEREIN WOULD BE SATISFIED IF THE DIRECTION AS ABOVE IS ALSO MADE APPLICABLE IN ALL THESE OAS AND THE MATTER DISPOSED OF TODAY ITSELF.

7. LEARNED COUNSEL FOR THE RESPONDENTS HAS NO OBJECTION TO IT.

8. IN VIEW OF THE SUBMISSION, OAS NO.136/2015, 137/2015, 138/2015, 139/2015, 284/2015, 364/2015, 206/2016, 208/2016 AND 211/2016 ARE CALLED. THE DIRECTION ISSUED IN THE PRESENT OA NO.173/2015 AS ABOVE IS MADE APPLICABLE TO ALL THESE OAS I.E. OAS NO.136/2015, 137/2015, 138/2015, 139/2015, 284/2015, 364/2015, 206/2016, 208/2016 AND 211/2016 AND THEY ARE DISPOSED OF ACCORDINGLY.

9. A COPY OF THIS ORDER BE PLACED IN OAS NO.136/2015, 137/2015, 138/2015, 139/2015, 284/2015, 364/2015, 206/2016, 208/2016 AND 211/2016.

(SURESH KUMAR MONGA)
MEMBER (J)

(R. RAMANUJAM)
MEMBER (A)

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